GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO. 3157

TO BE ANSWERED ON 17.12.2015

GREEN ENERGY CORRIDORS

3157. SHRI BHEEMRAO B. PATIL: SHRI DUSHYANT CHAUTALA: SHRI RADHESHYAM BISWAS:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government is taking steps to prioritise 25 solar parks of about 100 MW each planned and a Rs 38000 crore green energy corridor being setup to transmit renewable energy;
- (b) if so, the details thereof and the funds allocated/released/spent so far, State/UT-wise and Park-wise
- (c) whether the Government has developed various policy measures to establish mega solar parks in the country including North Eastern Region; and
- (d) if so, the details thereof and whether the Government has also identified new areas to establish such mega solar parks, if so, the details there of?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a)&(b): The details are placed as Annexure I.

(c)&(d): Yes Madam. The details are placed as Annexure II.

Annexure-I referred to in reply to Parts (a)&(b) of the Lok Sabha Unstarred Question No. 3157 for 17.12.2015

State-wise details of funds released to Solar Energy Corporation of India (SECI) under the Solar Park Scheme

Sl. No.	State	CFA released (Rs. in Crore)
1	Gujarat	2.75
2	Andhra Pradesh	225.50
3	Uttar Pradesh	6.25
4	Rajasthan	81.95
5	Madhya Pradesh	39.25
6	Karnataka	20.25
7	Telangana	2.75
8	Meghalaya	0.25
9	Kerala 0.25	
10	Arunachal Pradesh 0.2	
11	Nagaland 0.25	
12	West Bengal 0.25	
13	A&N Islands 0.25	
14	Fund Handling charges to SECI (Rs. in Cr.) 3.7	

For the green energy corridor fund of Rs.63.7 Crore to Tamil Nadu and Rs. 36.3 Crore to Rajasthan had been released by MNRE.

Annexure-II referred to in reply to Parts (c)&(d) of the Lok Sabha Unstarred Question No. 3157 for 17.12.2015

Details of Solar Parks identified and approved to different States/UTs

Sl. No.	State	Capacity (MW)	Land identified at
1.	Andhra Pradesh	1500	NP Kunta of Anantpuramu&Galiveedu of Kadapa Districts
2.	Andhra Pradesh	1000	Kurnool District
3.	Andhra Pradesh	1000	GaliveeduMadal, Kadapa district
4.	A&N Islands	100	South Andaman
5.	Arunachal Pradesh	100	Near Tezu township in Lohit district
6.	Assam	69	Amguri in Sibsagar district
7.	Chhattisgarh	500	Under finalization
8.	Gujarat	700	Radhanesda, Vav, Distt. Banaskantha
9.	Himachal Pradesh	1000	Spiti Valley of Lahaul & Spiti District
10.	Jammu & Kashmir	100	Under finalization
11.	Karnataka	2000	Pavagada taluk Tumkur district
12.	Kerala	200	Kasargode district
13.	Madhya Pradesh	750	Rewa, MP
14.	Madhya Pradesh	2000	Neemuch, Agar, Mandsaur, Shajapur, Rajgarh Chhatarpur and Morena
15.	Maharashtra	500	Sakri, Dhule district of Maharashtra
16.	Meghalaya	20	West Jaintia Hills & East Jaintia Hills districts
17.	Nagaland	60	Dimapur, Kohima and New Peren districts
18.	Odisha	1000	Under finalization
19.	Rajasthan	680	Bhadla Phase II, Bhadla, Rajasthan
20.	Rajasthan	1000	Bhadla Phase III, Bhadla, Rajasthan
21.	Rajasthan	1000	Jaisalmer Phase I, Jaisalmer, Rajasthan
22.	Rajasthan	500	Bhadla Phase IV, Bhadla, Jodhpur Rajasthan
23.	Tamil Nadu	500	Ramanathapuram district.
24.	Telangana	1000	Gattu, Mahabubnagar district
25.	Uttar Pradesh	600	Jalaun, Allahabad, Mirzapur and Kanpur Dehat districts
26.	Uttarakhand	39	Almora district
27.	West Bengal	500	East Mednipur, West Mednipur, Bankura districts